(b) the details of supply of kerosene in comparison to the said demand;

(c) whether Government are considering any proposal to sell the kerosene through open market; and

(d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MANI SHANKAR AIYAR): (a) and (b) Kerosene for distribution under Public Distribution System (PDS) is an allocated product and the Central Government makes allocations to the States/Union Territories (UTs). The States/UTs uplift the allocated Kerosene and distribute it under PDS. Against the allocation of 6,46,618 Metric tonnes (MT) and 6,37,221 MT during the last two years, i.e. 2002-03 and 2003-04, Bihar State Government had uplifted 6,43,968 MT and 6,36,661 MT of Kerosene respectively. The Central Government have commissioned the National Council of Applied Economic Research to under take the first-ever detailed study of Kerosene demand in the country.

(c) and (d) In addition to PDS Kerosene, which is subsidized, oil companies market free sale Kerosene on commercial terms.

Refining Capacity of Oil Refineries

†1488. DR. MURLI MANOHAR JOSHI:
SHRI RAVI SHANKAR PRASAD:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the oil refineries are operating both in public and private sectors in the country;

(b) if so, the capacity of the oil refineries operating in both the sectors;

(c) the capital invested in the said oil refineries till March, 2004;

(d) whether it is also a fact that the refining capacity of these oil refineries is more than the petroleum requirements of the country; and

(e) if so, to what extent in the year 2004-05?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI MANI SHANKAR AIYAR): (a) and (b) Yes, Sir. The details of refining capacity of Oil Refineries working in the public and private sectors in various States of the country are given in the Statement (See below):

†Original notice of the question was received in Hindi.

(c) The total capital investment made in public sector oil refineries till March 2004 was Rs. 43,488.30 crore.

(d) and (e) Yes, Sir. As against a projected demand of petroleum products for the year 2004-05 at 111.9 million metric tonnes (MMT), the country's refining capacity stood at 127.37 MMT.

Statement

Locations and Capacities of Refineries in India

S.No.	Name of the company	Location of the Refinery	Capacity (MMTPA)* As on 1.1.2005
PUBLIC SECTOR			
1.	Indian Oil Corporation Limited (IOCL)	Guwahati, Assam	1.00
2.	IOCL	Barauni, Bihar	6.00
3.	IOCL	Koyali, Gujarat	13.70
4.	IOCL	Haldia, West Bengal	6.00
5.	IOCL	Mathura, Uttar	8.00
6.	IOCL	Digboi, Assam	0.65
7.	IOCL	Panipat, Haryana	6.00
8.	Hindustan Petroleum Corporation Limited (HPCL)	Mumbai, Maharashtra	5.50
9.	HPCL	Visakhapatnam, Andhra Pradesh	7.50
10.	Bharat Petroleum Corporation Limited	Mumbai, Maharashtra	6.90
11.	Chennai Petroleum Corporation Limited (CPCL)	Manali, Tamil Nadu	9.50
12.	CPCL	Nagapattinarn, Tamil Nadu	1.00
13	Kochi Refineries Ltd. (KRL)	Kochi, Kerala	7.50
14.	Bongaigaon Refinery & Petrochemicals Ltd.	Bongaigaon, Assam	2.35
15	Numaligarh Refinery Ltd.	Numaligarh, Assam	3.00
16.	Mangalore Refinery & Petrochemicals Ltd.	Mangalore, Karnataka	9.69
17	Tatipaka Refinery (ONGC)	Tatipaka, Andhra Pradesh	0.078
PRIVATE SECTOR			
18	Reliance Petroleum Ltd. (RPL)	Jamnagar, Gujarat	33.00
	Tow:		127.37

*Million Metric Tonne Per Annum